

# HIGH COURT OF MANIPUR

## AT IMPHAL

### OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF MARCH, 2021

#### HIGH COURT OF MANIPUR

| Opening Balance |      |       | Institution during the month |      |       | Disposal during the month |      |       | Closing balance at the end of the month |      |       |
|-----------------|------|-------|------------------------------|------|-------|---------------------------|------|-------|---|------|-------|
| Civil           | Cril | Total | Civil                        | Cril | Total | Civil                     | Cril | Total | Civil                                   | Cril | Total |
| 2764            | 251  | 3015  | 143                          | 16   | 159   | 115                       | 15   | 130   | 2792                                    | 252  | 3044  |

| Disposal of cases which are more than 5 years old during the month |      |       | Pendency of cases which are more than 5 years old at the end of the month |      |       | Disposal of cases which are more than 10 years old during the month |      |       | Pendency of cases which are more than 10 years old at the end of the month |      |       |
|--|------|-------|---|------|-------|---|------|-------|--|------|-------|
| Civil  | Cril | Total | Civil   | Cril | Total | Civil   | Cril | Total | Civil  | Cril | Total |
| 2  | 1    | 3     | 168   | 9    | 177   | 0   | 0    | 0     | 36   | 29   | 65    |

#### SUBORDINATE COURTS OF MANIPUR

| Opening Balance |      |       | Institution during the month |      |       | Disposal during the month |      |       | Closing balance at the end of the month |      |       |
|-----------------|------|-------|------------------------------|------|-------|---------------------------|------|-------|---|------|-------|
| Civil           | Cril | Total | Civil                        | Cril | Total | Civil                     | Cril | Total | Civil                                   | Cril | Total |
| 4525            | 2674 | 7199  | 186                          | 140  | 326   | 78                        | 82   | 160   | 4633                                    | 2732 | 7365  |

| Disposal of cases which are more than 5 years old during the month |      |       | Pendency of cases which are more than 5 years old at the end of the month |      |       | Disposal of cases which are more than 10 years old during the month |      |       | Pendency of cases which are more than 10 years old at the end of the month |      |       |
|--|------|-------|---|------|-------|---|------|-------|--|------|-------|
| Civil  | Cril | Total | Civil   | Cril | Total | Civil   | Cril | Total | Civil  | Cril | Total |
| 16   | 3    | 19    | 1007  | 374  | 1381  | 2   | 9    | 11    | 163  | 121  | 284   |

SUPERINTENDENT: STATEMENT

REGISTRAR (JUDL.)